

(b) Does not arise.

[English]

(c) There is a Returned Letter Office for every Postal Circle exclusively or commonly with one or more neighbouring Circles. The Government has no plan either to close any Returned Letter Office or to open any new office.

Riot Control Vehicles

2280. SHRI J. CHOKKA RAO : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether riot control vehicles manufactured by a Bombay-based firm in collaboration with some Austrian Company are in use in certain parts of the country like Kashmir; and

(b) if so, whether there is any proposal to acquire such vehicles on a large scale for supply to States to control riots?

Share of Rajasthan from Tehri Dam Waters

2279. SHRI GIRIDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has requested the Union Government to expedite the matter relating to share of Rajasthan from Tehri Dam waters; and

(b) if so, the reaction of the Union Government thereto and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Law and order is a 'State' subject and it is for the State Governments to use the equipment of their choice to maintain law and order. The Government of India has no information about the types of vehicles being used by the State Governments.

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The Government of Rajasthan made a reference to the Union Government to persuade the Government of Uttar Pradesh to allocate 10% of Tehri Dam Project Waters for areas in Rajasthan. The matter was accordingly taken up with the Government of Uttar Pradesh who informed the Government of Rajasthan in July, 1988 as also to this Ministry in September, 1988, that in view of commitments of Ganga Waters at Tehri Dam Project, it did not appear possible to supply waters to areas in Rajasthan. The Rajasthan Government was advised in October, 1988 to bring up the matter before the Inter-State Meeting on Yamuna. The meeting of the Standing Committee on Inter-State issues in Water Resources to discuss the Yamuna dispute was held in September, 1990 but this issue did not come up for discussion.

Fencing on Indo-Bangladesh Border

2281. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made in the fencing of the International border between India and Bangladesh;

(b) whether there is any dispute with Bangladesh on the fencing issue; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF